

of section 9 of the Representation of the People Act, 1950:

- (i) S.O. 4388 published in Gazette of India dated the 7th December, 1968, making certain corrections in the Delimitation of Parliamentary and Assembly Constituencies Order, 1966 in respect of Pondicherry.
- (ii) S.O. 4657 published in Gazette of India dated the 31st December, 1968 making certain corrections in the Delimitation of Parliamentary and Assembly Constituencies Order, 1966 in respect of the State of Nagaland. [*Placed in Library. See No. LT-37/69.*]
- (2) A copy each of the following Notifications under sub-section (3) of section 169 of the Representation of the People Act, 1951:
- (i) The Conduct of Elections (Third Amendment) Rules, 1968 published in Notification No. S.O. 4542 in Gazette of India dated the 20th December, 1968.
- (ii) S.O. 269 published in Gazette of India dated the 16th January, 1969 containing corrigenda to Notification No. S.O. 4542 dated the 20th December, 1968. [*Placed in Library. See No. LT-38/69.*]
- (3) A copy of the Uttar Pradesh Hindu Public Religious Institutions (Prevention of Dissipation of Properties) (Temporary Powers) Continuance Act, 1968 (Hindi and English versions) (President's Act No. 36 of 1968) published in Gazette of India dated the 13th December, 1968, under sub-section (3) of section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1968. [*Placed in Library. See No. LT-39/69.*]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-THIRD REPORT

SHRI BHALJIBHAI PARMAR (Dohad); I beg to present the Forty-

third Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

SIXTY-SEVENTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Sixty-seventh Report of the Estimates Committee on action taken by Government on the recommendations contained in the Twenty-ninth Report of the Estimates Committee on Ministry of Railways—Commercial and other cognate matters—Travel Concessions allowed to Railway Employees.

PUBLIC ACCOUNTS COMMITTEE

FORTIETH REPORT

SHRI M. R. MASANI (Rajkot): I beg to present the Fortieth Report of the Public Accounts Committee on Appropriation Accounts (P & T), 1966-67 and Audit Report (P & T) 1968.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-FOURTH REPORT

SHRI G. S. DHILLON (Taran Taran): I beg to present the Twenty-fourth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Thirty-sixth Report of the Committee on Public Undertakings (Third Lok Sabha) on Indian Oil Corporation Ltd. (Refineries Division).

12-03 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—Contd.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): Mr. Speaker, Sir, it is after a long time that we have a motion of no-confidence which is on some specific issues. Even though such motions have become matters of routine, which was what my hon. friend Shri H. N. Mukerjee objected to, if you have them on specific issues it is certainly better than the usual omnibus ones. Although the motion is on specific issues there were many hon. Members, and some parties, who did not want to join in the